



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18th November, 2022

NOTICE

Please take notice that the following matter listed on 18.11.2022 in the Court-IV will not be taken up. The next date will be notified later.

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva-R1 Aakash Singhal-RP

For Hearing

2.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	Abhishek Anand	Manish Jain Divya Sharma
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<p>3.</p>	<p>Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022</p> <p>(PH)</p>	<p>Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.</p>	<p>Rajansh Thukral Sidharth Thukral</p>	<p>Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli</p>
<p>4.</p>	<p>Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022</p> <p>(PH)</p>	<p>Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.</p>	<p>Dr. Rajansh Thukral</p>	<p>Himanshu Vij Akhil Anand Surjeet Bhadu-R1 Abhishek Anand Viren Sharma Karan Kohli</p>

By order of Hon'ble Chairperson

-Sd/-

Registrar